

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Miscellaneous Petition No. 222/2012

Coram: Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V. S. Verma, Member
Shri M. Deena Dayalan, Member

Date of order: 11.10.2012

IN THE MATTER OF

Petition for permission to allow extension for the period for injection of infirm power for testing including full load testing for Unit #2 (500 MW) of Simhadri Stage-II, beyond six months from initial synchronization.

AND

IN THE MATTER OF

NTPC Ltd, New Delhi

...Petitioner

ORDER

The petitioner, NTPC Limited has filed this petition under Regulation 8 of the Central Electricity Regulatory Commission (Grant of connectivity, Long Term Access and Medium Term Open Access in inter-state Transmission and related matters) and (Unscheduled Interchange and related matters) Regulations, 2009, for permission to allow extension of the period for injection of infirm power for testing including full load testing for Unit #2 (500 MW) of Simhadri Stage-II from initial synchronization.

2. The petitioner by affidavit dated 4.10.2012 has sought the permission of the Commission to withdraw the present petition, since Unit -II (500 MW) of Simhadri Stage-II has been declared under commercial operation on 30.9.2012.

3. The prayer of the petitioner is accepted. Accordingly, the petition is disposed of as withdrawn.

Sd/-
(M. Deena Dayalan)
Member

Sd/-
(V. S. Verma)
Member

Sd/-
(S. Jayaraman)
Member

Sd/-
(Dr. Pramod Deo)
Chairperson